

NATIONAL GREEN TRIBUNAL, CENTRAL ZONAL BENCH (BHOPAL)

CAUSE LIST
Central Zonal Bench
SuchnaBhawan,IIIrdFloor, Arera Hills

Date: 09th February, 2015
TIME:10.30 hrs. to 13.15 hrs.
14.00 hrs. to 16.00 hrs.

HON'BLE MR. JUSTICE U.D. SALVI JUDICIAL MEMBER
HON'BLE MR. P.S. RAO EXPERT MEMBER

S.No	Case No	Parties	Counsel for parties	Remarks
FOR HEARING				
1.	Original Application No. 155/2014	Paryavaran Avam Manav Sanrakshan Samity Vs M/S Satya infractures ltd & 7 ors.	Mr. R.S.Verma, Adv. Ms. Parul Bhadoria Adv. Mr. Om S Shrivastava Adv. Mr. Vivek Dalal Adv. Mr. Rohit Gupta Adv for R-1	
2.	M.A. No. 53/15 in O.A. No. 146/2013	Anil Kumar Vs. State of Rajasthan &Ors.	Mr. K.K. Chhawal Adv.	

For Orders, Cause list and other information please visit our website: www.greentribunal.gov.in